

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1958, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill".

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shrimati Tarkeshwari Sinha: I beg to move:

"That the Bill be passed".

Mr. Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

12.09 hrs.

APPROPRIATION (RAILWAYS)
• NO. 4 BILL

The Minister of Railways (Shri Jagjivan Ram): I beg to move*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1960-61 for the purposes of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1960-61 for the purposes of Railways, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Title stand part of the Bill".

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri Jagjivan Ram: Sir, I move that the Bill be passed.

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.11 hrs.

RE: AFFAIRS OF THE PALAI
CENTRAL BANK

Shri Punnoose (Ambalapuzha): Sir, the other day, speaking on the affairs of the Palai Bank the Finance Minister promised to make a statement. I would like to know when we are getting that statement and when we are going to have the discussion in the House.

Mr. Speaker: The Finance Minister is not here. I trust the Finance Minister will be here tomorrow. When he is here the hon. Member may kindly raise this and we may hear him.

Shri Braj Raj Singh (Firozabad): As regards the motion given notice of

*Moved with the recommendation of the President